- I. A copy each (in English and Hindi) of the following Notifications of the Ministry of Ayurveda, Yoga and Naturopathy, Unani, Siddha and Homeopathy, under sub-section (2) of Section 36 of the Indian Medicine Central Council Act, 1970:—
 - (1) No. 3-16/2018-Regulation (13 A), dated the 18th July, 2019, publishing the Establishment of New Medical College, Opening of New or Higher Course of Study or Training and Increase of Admission Capacity by a Medical College Regulations, 2019.
 - (2) F. No. 4-90/2018-P.G.Regulation (Ayurved), dated the 29th July, 2019, publishing the Indian Medicine Central Council (Post Graduate Ayurveda Education) Amendment Regulations, 2019.
 - (3) F. No. 11-77/2018-Unani (P.G. Regulation), dated the 29th July, 2019, publishing the Indian Medicine Central Council (Post-Graduate Unani Medical Education) Amendment Regulations, 2019.
 - (4) F. No. 18-12/2018-Siddha/(Syllabus PG), dated the 29th July, 2019, publishing the Indian Medicine Central Council (Post graduate Siddha Education) Amendment Regulations, 2019.

[Placed in Library. For Sl. Nos. (1) to (4) See No. L.T. 1520/17/19]

- II. A copy each (in English and Hindi) of the following papers:—
 - (a) Annual Report and Accounts of the National Institute of Naturopathy, Pune, for the year 2018-19, together with the Auditor's Report on the Accounts.
 - (b) Review by Government on the working of the above Institute.

 [Placed in Library. See No. L.T. 1143/17/19]

Reports and Accounts (2017-18) of various organisations and related papers

संस्कृति मंत्रालय के राज्य मंत्री; तथा पर्यटन मंत्रालय के राज्य मंत्री (श्री प्रहलाद सिंह पटेल): महोदय, मैं निम्नलिखित पत्र सभा पटल पर रखता हूँ:-

I. (1) A copy each (in English and Hindi) of the following papers, under subsection (4) of Section 5 and Section 6 of the Asiatic Society Act, 1984:—

- (a) Annual Report and Accounts of the Asiatic Society of Mumbai and the Library of the Asiatic Society of Mumbai, Mumbai, for the year 2017-18, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above Society.
- (2) Statement (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1) above.

[Placed in Library. See No. L.T. 1164/17/19]

- II. A copy each (in English and Hindi) of the following papers:—
 - (i) (a) Annual Report and Accounts of the Maulana Abul Kalam Azad Institute of Asian Studies, (MAKAIAS), Kolkata, for the year 2017-18, together with the Auditor's Report on the Accounts.
 - (b) Review by Government on the working of the above Institute.
 - (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

[Placed in Library. See No. L.T. 1160/17/19]

- (ii) (a) Annual Report and Accounts of the Lalit Kala Akademi, New Delhi, for the year 2017-18, together with the Auditor's Report on the Accounts.
 - (b) Review by Government on the working of the above Akademi.
 - (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

[Placed in Library. See No. L.T. 1162/17/19]

- (iii) (a) Annual Report and Accounts of the Victoria Memorial Hall, Kolkata, for the year 2017-18, together with the Auditor's Report on the Accounts.
 - (b) Review by Government on the working of the above Organisation.
 - (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

[Placed in Library. See No. L.T. 1161/17/19]

- Annual Report and Accounts of the Gaden Rabgyeling (iv) (a) Monastic School, Bomdila, Arunachal Pradesh, for the year 2017-18, together with the Auditor's Report on the Accounts.
 - Review by Government on the working of the above School. (b)
 - Statement giving reasons for the delay in laying the papers mentioned at (a) above.

[Placed in Library. See No. L.T. 1163/17/19]

- I. Notification of the Ministry of Skill Development and Entrepreneurship
- II. Notification of the Ministry of Power
- Ш. Reports and Accounts (2018-19) of various organisations and related papers

THE MINISTER OF STATE OF THE MINISTRY OF POWER; THE MINISTER OF STATE OF THE MINISTRY OF NEW AND RENEWABLE ENERGY; AND THE MINISTER OF STATE IN THE MINISTRY OF SKILL DEVELOPMENT AND ENTREPRENEURSHIP (SHRI RAJ KUMAR SINGH): Sir, I lay on the Table—

I. A copy (in English and Hindi) of the Ministry of Skill Development and Entrepreneurship Notification No. G.S.R 686 (E), dated the 25th September, 2019, publishing the Apprenticeship (Amendment) Rules, 2019, under subsection (3) of Section 37 of the Apprentices Act 1961.

[Placed in Library. See No. L.T. 1167/17/19]

- II. A copy each (in English and Hindi) of the following Notifications of the Ministry of Power, under Section 179 of the Electricity Act, 2003:—
 - No. L-1/18/2010-CERC dated the 19th September, 2019, publishing certain Erratum to the Central Electricity Regulatory Commission (Indian Electricity Grid Code) (Fifth Amendment) Regulations, 2017.
 - (2) No. L-1/44/2010-CERC dated the 19th September, 2019, publishing certain Erratum to the Central Electricity Regulatory Commission (Sharing of inter-State Transmission Charges and Losses) (Fifth Amendment) Regulations, 2017.
 - (3) No. L-1/132/2013-CERC dated the 19th September, 2019, publishing certain Erratum to the Central Electricity Regulatory Commission